

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 145(ND)13**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holding Pvt. Ltd. & Ors.**  
**V/s. M/s. The Comedy Store Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	KUMAR MIHIR	Adv	Respondent No-2	<i>Kumar Mihir</i>
2.	Alishan Nagvee, Advocate	}	For Petitioners	<i>Rupal Bhatia</i>
3.	Rupal Bhatia, Advocate			
4.	Saurabh Chaturvedi, Advocate			

**ORDER**

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

2. List the matter before the Principal Bench for directions on 05.08.2016 at 2.00 p.m.

*Sd/-*  
(Ina Malhotra)

Member Judicial

*Sd/-*

(R.Varadharajan)

Member Judicial